HIGH COURT OF UTTARAKHAND, NAINITAL NOTIFICATION

No. 15 /UHC/Admin.B/2022

Having considered the current COVID effected cases, and in view of the guidelines issued by the Government of India and the State Government, in supersession of the Notification No. 01/UHC/Admin B/2022 dated 07.01.2022 of Hon'ble High Court of Uttarakhand, the Acting Chief Justice is pleased to give following directions for transaction of business of the Hon'ble Court w.e.f. 21.02.2022 (Monday).

- 1. The Hon'ble Court will take up all types of matters.
- 2. Without affecting discretion of the Hon'ble Court to take up any particular matter through video conferencing due to its special facts and circumstances, all other matters will be taken up through normal (physical) mode by following the COVID guidelines.
- 3. All the litigants, advocates, officers and staff of the Hon'ble High Court will also follow COVID guidelines, within the High Court premises, as may be issued by the Government of India, State Government and the Local Authorities from time to time for all public places.

By Orders of the Acting Chief Justice

Dated: 18th February, 2022

Sd/-Registrar General

Dated: 18th February, 2022

No. 760/UHC/Admin B/2022

Copy forwarded for information and necessary action to:-

1. Secretary General, Supreme Court of India, New Delhi.

- 2. Joint Secretary, Ministry of Law & Justice, Jaisalmer House, Man Singh Road, New Delhi.
- 3. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
- 4. Principal Secretary, Legislative and Parliamentary Affairs, Government of Uttarakhand, Vidhan Sabha, Dehradun.
- 5. P.P.S. to Hon'ble the Chief Justice.
- 6. P.S./P.A to Hon'ble Judge with the request to place this notification for His Lordship's kind perusal.
- 7. Advocate General, Government Advocate/Chief Standing Counsel.
- 8. All the Registrar General of all the High Courts.
- 9. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Nainital
- 10. Member-Secretary, State Legal Services Authority, Nainital.
- 11. All District Judges, State Judiciary, Uttarakhand.
- 12. Principal Judge/Judges Family Courts, Dehradun, Hardwar, Nainital, Pauri Garhwal & Udham Singh Nagar.
- 13. Assistant Solicitor General, Union of India.
- 14. Additional Chief Standing Counsel, U.P.

D.R. 2021

- 15. President, High Court Bar Association, Nainital.
- 16. All the Registrars of the Court.
- 17. P.S./P.A to Registrar General of the Court.
- 18. S.P., Vigilance Cell of the Court.
- 19. All the Joint Registrars/Deputy Registrars of the Court.
- 20. All the Assistant Registrars/Section Officers/Librarian/Protocol Officer/Management Officer of the Court.
- 21. Head P.S./Head B.S. of the Court.
- 22. OIC/ NIC & System Analyst of the Court with the request to upload this Notification in the official website of the High Court of Uttarakhand.
- 23. Dispensary, High Court of Uttarakhand.
- 24. Security Officer, High Court of Uttarakhand.
- 25. Joint Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee with the request to publish the notification in the next issue of the Gazette of Uttarakhand.
- 26. Guard File.
- 27. Notice Board.

uty Registrar)

Admin-B